

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Contempt Case (Civil) No. 35 of 2017.

1. Dr. Bhabya Prakash Pandey.
2. Dr. Ajay Prasad.
3. Dr. Lakshmi Narayan Mishra.
4. Dr. Ram Badan Mehta.
5. Dr. Ram Bilas Azad.
6. Dr. Birendra Kumar.
7. Dr. Akhilanand Pandey.

....**Petitioners**

Versus

1. The State of Jharkhand.
2. Dr. Amrendra Nath Ojha.

...**Opposite Parties**

Coram: HON'BLE MR JUSTICE RONGON MUKHOPADHYAY

For the Petitioners

: Mr. Vishal Kumar Trivedi, Advocate

For the State

: Dr. Ashok Kumar Singh, A.C. to Sr. S.C. II

07/9-9-2021 Mr. Vishal Kumar Trivedi, learned counsel for the petitioners, seeks permission to withdraw this application.

Dr. Ashok Kumar Singh, learned counsel for O.P. No. 2, does not have any objection.

This application is, accordingly, dismissed as withdrawn.

(Rongon Mukhopadhyay, J)

Rakesh/-